

holding per family in these Rehabilitation Centres is 3 acres of which the approximate area of lunga land is as follows:

(f) Simna Chhara	o 17 acre
(g) Ganda Basti	o 85 "
(h) Krasnnapur	o 80 "
(i) Nnpendranagar	o 50 "

(b) The total holding is considered adequate to maintain a family

(c) Does not arise

#### Indian Foreign Service

1382 Shri Dinesh Singh: Will the Prime Minister be pleased to state how many persons not belonging to the Indian Foreign Service and Indian Foreign Service Branch (B) have been appointed since January, 1959 to posts under the Ministry of External Affairs excluding Heads of Missions?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There are 16 such persons. A statement showing their names and designations along with their dates of appointments is placed on the Table of the House [See Appendix III annexure No 10]

#### UN Plane with Indian Soldiers

1383 Shri F. G. Deb: Will the Prime Minister be pleased to state

(a) whether it is a fact that a UN Plane force-landed on Israel Territory on the 18th May, 1959 carrying Indian soldiers,

(b) whether there were any casualties and

(c) if so, the details of the incident?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (c) It is understood that on the 18th May, 1959, a plane belonging to a commercial airline, which was carrying UNEF personnel including two Indian officers and ten Indian other ranks who were proceeding to the leave centre at Beirut, was forced to land at Lydda airport in

Israel by Israel authorities on the ground that it had not observed Israeli formalities. There were no casualties. The plane was allowed to proceed after a couple of hours.

#### Industries in Andhra Pradesh

1384 Shri M. V. Krishna Rao: Will the Minister of Commerce and Industry be pleased to state the new industries proposed to be established in Andhra Pradesh during the last two years of the Second Five Year Plan?

The Minister of Industry (Shri Manubhai Shah): A statement giving the available information is placed on the Table of the House [See Appendix III, annexure No 11]

#### Slum Clearance Division

1385. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to state

(a) whether the scheme for the establishment of a slum clearance division to administer the slum areas in Delhi has been finalised, and

(b) if so, the details thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b) The Municipal Corporation of Delhi has approved a proposal for the setting up of a Division headed by a Deputy Municipal Commissioner for dealing with the slum clearance/improvement work in Delhi. The Division will be staffed by the requisite administrative, supervisory, ministerial and non-ministerial establishment, as and when necessary.

#### Indian Officers in UN Agencies

1386 Shri Inder J. Malhotra: Will the Prime Minister be pleased to state

(a) the number and names of the officers who are at present on deputation with the various agencies of the United Nations,

(b) the duration of their deputation period; and

(c) the procedure generally adopted in the selection of such officers?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The information is being collected and will be furnished as soon as possible.

(c) Normally, the Bureau of Personnel of the United Nations maintains records of applications received from various persons and tries to recruit suitable people for vacancies as and when they occur. Indian officials who wish to apply for posts in the United Nations can do so with the permission of the authorities under whose administrative control they work at present. If a post is subsequently offered to any one of the Indian officials, he has to obtain the permission of the Government before he can accept it. At that stage the terms and conditions of service are scrutinized both by the officer concerned as also by the Government

In special circumstances, the United Nations may also approach the Government of India for specific recommendations for particular appointments. In such cases, the Government makes the recommendation after consulting the various authorities concerned

**Nagas**

1387 Shri N. M. Deb: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Nagas of Burmese Frontier Region have joined with the so called Indian Nagas to form a movement for common land for Nagas; and

(b) if so, Government's reactions thereto?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) We have no information.

(b) Does not arise.

**Industrial Undertakings**

1388. Shri Ram Krishan Gupta: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Government of India are considering a proposal to exempt any industrial undertaking taken over by them from the provisions of various Welfare Acts;

(b) if so, at what stage the proposal stands; and

(c) the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). There is no such general proposal. There is, however, a proposal that undertakings taken over by the Government of Bombay under their Unemployment Relief Scheme cannot immediately bear the burden of provident fund contributions and that they should be exempted from the operation of the Employees Provident Funds Act.

**Buildings Projects Team on Industrial Estate**

1389. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 3496 on the 24th April, 1959 and state:

(a) whether Government have considered the report of the Buildings Projects Team on Industrial Estate; and

(b) if so, the nature of the decision taken?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The suggestions of the Team regarding planning and designing of Industrial Estates have been communicated to the State Governments and the National Small Industries Corporation. As in the past, also in the future designing and planning of Industrial Estates, the suggestions of this team and various other expert bodies are being kept in view.